


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

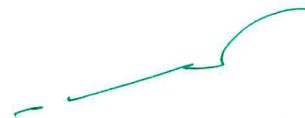
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	For hearing	391/ 394	Dharma Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Rashmi Sagar 9845251467	petitioner.	

**ORDER**

Counsel for Petitioner is present. Standing Counsel for ROC & RD is absent. Assistant from ROC office is present. Addressed a letter to the ROC-Karnataka, Bangalore to file report and in case report is not prepared, then inform the Tribunal what kind of information is required from the Petitioner Company. List it on 06/2/2018.

  
**Member (T)**

  
**Member (J)**